

**DIVISION BENCH**

**ITEM NO.102**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) NO.46/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>AYODHYA FINLEASE LIMITED V/S SRGP CORPORATION LIMITED</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Himanshu Satija with Ms. Ankita Shankar, : *For the Financial Creditor*  
Sh. Nipun Saxena & Sh. Harsh Saxena, Advs.

NONE : *For the Corporate Debtor*

**ORDER**

- 1. At the request of the Ld. Counsel representing the Financial Creditor, the matter is adjourned for 21<sup>st</sup> May, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**24<sup>th</sup> April, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*